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5.	Aasha Trust, Uttar Pradesh	
6.	Pradan, Orissa	
7.	Voluntray Health Organistion, Sikkim	2009-10
8.	BAIF Institute of Rural Development, Dharward, Karnataka	2010-11

MGNREGS Funds for Karnataka

2163. SHRI M. VENKAIAH NAIDU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the release of 2nd instalment of Central share of ₹ 1202 crores under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in respect of the State Government of Karnataka is pending with the Union Government; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) During financial year 2011-12, a proposal for release of second installment of centre share under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) was received from the Government of Karnataka and examined by the Ministry. From the document furnished by the State Government, it was observed that the State had sufficient balance available with it to meet the projected labour demand under MGNREGA for the remaining part of the 2011-12. MGNREGA is a demand driven wage employment programme and release of central share of funds is based on State's performance in the employment generation in rural areas. Hence, release of second installment of central share under MGNREGA during 2011-12 was not considered.

Villages With all Weather Roads

2164. SHRI PARVEZ HASHMI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that a good percentage of people are still living in villages in our country;

(b) the number of villages that are yet to be connected with all weather roads, State-wise;

(c) whether there exists a time-bound programme to complete these roads; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Yes, Sir to provide Rural Connectivity in Rural Areas of